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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 28775-28825/Genl./Circulation/West/THC/2026

06 JUN 2026  
Dated, Delhi the

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 24552-24612/R.R (Civil)/South/Saket/2026 dated 29.05.2026 along with its enclosure i.e. Annexure 'A' (Record of 105 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) bearing Diary No. 7113 dated 05.06.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 105 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : [rrcivil-st@ddc.nic.in](mailto:rrcivil-st@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 105 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)  
District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

To. No. \_\_\_\_\_/R.R (Civil)/South Saket/2026

Dated: \_\_\_\_\_

7113

The Ld. Principal District & Sessions Judges,  
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/  
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 105 execution petitions for the year 2012 in Record Room (Civil), South District, have been identified during the period w.e.f. 11.05.2026 to 20.05.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts. and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. [rrcivil-st@ddc.nic.in](mailto:rrcivil-st@ddc.nic.in) within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal. Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)  
District Judge-04/Officer In-Charge,  
Record Rooms, South District,  
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

LIST OF DECIDED CASES FOR WEEDING OUT OF YEAR 2012 EXECUTION 2012 OF RECORD ROOM CIVIL SOUTH DISTRICT, SAKET COURT COMPLEX NEW DELHI.							
1	1349-EXE-CIVIL-2012	151	2012	MANMOHAN KHARBANDA	ASSA RAM	30-11-2012	DNP
2	1350-EXE-CIVIL-2012	27	2009	SUSHILA GARMANI DASS	SUPREMO MOFOOS	30-11-2012	DID
3	1351-EXE-CIVIL-2012	141	2012	NARAIN DASS	PRATAP SINGH VERMA	30-11-2012	ALLOWED
4	1352-EXE-CIVIL-2012	154	2012	SMT BIMLA RANI	SURAJ BHAN	30-11-2012	ALLOWED
5	1353-EXE-CIVIL-2012	153	2012	ANITA GUPTA	SURAJ BHAN	30-11-2012	ALLOWED
6	1354-EXE-CIVIL-2012	218	2012	DALJEET KAUR	RAJENDER GUPTA	30-11-2012	ALLOWED
7	1355-EXE-CIVIL-2012	119	2009	M/S FERRO ALLOYS CORPORATION	GYANWATI GUPTA	30-11-2012	WITHDRAWN
8	1356-EXE-CIVIL-2012	215	2010	M/S FERRO ALLOYS CORPORATION	BRIJ MOHAN GUPTA	30-11-2012	WITHDRAWN
9	1357-EXE-CIVIL-2012	17	2009	M/S FERRO ALLOYS CORPORATION	BRIJ MOHAN/GYANWATI GUPTA	30-11-2012	WITHDRAWN
10	1358-EXE-CIVIL-2012	13	2009	M/S FERRO ALLOYS CORPORATION	SMT GYANWATI GUPTA	30-11-2012	WITHDRAWN
11	1359-EXE-CIVIL-2012	120	2009	M/S FERRO ALLOYS CORPORATION	SMT GYANWATI GUPTA	30-11-2012	WITHDRAWN
12	1360-EXE-CIVIL-2012	16	2009	M/S FERRO ALLOYS CORPORATION	SMT GYANWATI GUPTA	30-11-2012	WITHDRAWN
13	1361-EXE-CIVIL-2012	245	2012	MOHD. SHAHID	MISHRY HOLIDAYS LTD	12/07/12	DNP
14	1362-EXE-CIVIL-2012	392	2011	SMT. SHEELA MEHTO	SANTOSH DEVI	12/07/12	P/ALLOWED
15	1363-EXE-CIVIL-2012	167	2012	KRISHAN KUMAR	MEENA KHANNA	12/07/12	P/ALLOWED
16	1364-EXE-CIVIL-2012	163	2011	MRS. VEENA CHUGH	VINOD KOHLI	12/07/12	P/ALLOWED
17	1365-EXE-CIVIL-2012	191	2012	M/S A. J. PRINTERS	SWAMI GOVERDHAN RANGERCHARJI MAHARAJ	12/07/12	P/ALLOWED
18	1366-EXE-CIVIL-2012	187	2012	NARESH KUMAR	KAILASH CHAND VERMA	12/07/12	P/ALLOWED
19	1368-EXE-CIVIL-2012	92	2012	RAM NATH TOMAR	KISHAN MANDIR	12/07/12	P/ALLOWED
20	1369-EXE-CIVIL-2012	179	2012	PRITAM PRAKASH DAWAR	BHOLLA NATH & ANR	12/07/12	DNP
21	1370-EXE-CIVIL-2012	259	2012	PARNASSUR PUBLISHERS RPINTERS PVT LTD	LATE SH. K.C. BABBAR	12/07/12	P/ALLOWED
22	1371-EXE-CIVIL-2012	395	2011	MUSSRAT BEGUM & ORS	ASIF JAHAN & ORS	12/07/12	ALLOWED
23	1372-EXE-CIVIL-2012	299	2011	M/S BHARAT FURNISHING & CO.	ANJANA AHULWALIA	12/07/12	ALLOWED
24	1373-EXE-CIVIL-2012	281	2012	MOHD. SHAHID	MISHRY HOLIDAYS LTD	12/07/12	DID
25	1374-EXE-CIVIL-2012	129	2011	TARAWANTI	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
26	1375-EXE-CIVIL-2012	382	2011	RAMESH KUMAR	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
27	1376-EXE-CIVIL-2012	380	2011	PHOOLWATI	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
28	1377-EXE-CIVIL-2012	381	2011	BIMLA DEVI	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
29	1378-EXE-CIVIL-2012	37	2011	SUBHASH KHURANA	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
30	1379-EXE-CIVIL-2012	168	2012	DIPTY & ORS	ALL INDIA BLIND RELIEF SOCIETY	12/07/12	ALLOWED
31	1380-EXE-CIVIL-2012	390	2011	HEMANT SURI	KRISHAN KUMAR ETC.	12/07/12	ALLOWED
32	1381-EXE-CIVIL-2012	123	2011	HEMANT SURI	KRISHAN KUMAR ETC.	12/07/12	ALLOWED
33	1382-EXE-CIVIL-2012	33	2009	SHEIKH ZAMEER AHMED	SHARDA	12/07/12	SATISFIED
34	1383-EXE-CIVIL-2012	172	2012	RAJIV SINDHWANI	KISHAN CHAND	14-12-2012	ALLOWED
35	1384-EXE-CIVIL-2012	216	2012	PRAVEEN BHASIN	M/S K.M. HOLIDAYS (P) LTD	14-12-2012	ALLOWED

36	1385-EXE-CIVIL-2012	138	2012	SAACHIN GUPTA	BRAHMO DEVI	14-12-2012	ALLOWED
37	1386-EXE-CIVIL-2012	181	2012	ALKA ARORA	PREM KUMAR AGGARWAL	14-12-2012	ALLOWED
38	1387-EXE-CIVIL-2012	161	2012	Q.N. KHAN	IRSHAD AHMED ETC	14-12-2012	ALLOWED
39	1388-EXE-CIVIL-2012	258	2012	SANJEEV SETHI	MANOHAR LAL	14-12-2012	DID
40	1389-EXE-CIVIL-2012	115	2011	ASHOK KUMAR KATYAL	YADHVIR GAKKAR	14-12-2012	ALLOWED
41	1390-EXE-CIVIL-2012	171	2012	HARISH BATRA	HARVINDER CHOUDHARY	14-12-2012	DID
42	1391-EXE-CIVIL-2012	99	2009	VIJAY KUMAR SHARMA	SUETAN SINGH	14-12-2012	ALLOWED
43	1392-EXE-CIVIL-2012	177	2012	M. L. SETHI	TILAK RAJ NARULA	14-12-2012	ALLOWED
44	1393-EXE-CIVIL-2012	175	2012	RAM AVTAR	PREM NARAIN	14-12-2012	ALLOWED
45	1394-EXE-CIVIL-2012	173	2012	THE DELHI MOTOR TRUCK	PAWAN KUMAR	14-12-2012	ALLOWED
46	1395-EXE-CIVIL-2012	419	2011	VIJAY INDIA SHARMA	RAVI SHARMA	14-12-2012	DID
47	1396-EXE-CIVIL-2012	7	2012	SMT. HEMLATA SHARMA	RAKESH KR SHARMA	14-12-2012	DISPOSED OFF
48	1397-EXE-CIVIL-2012	62	2012	JITENDER RISHI RAJ	KRISHAN KUMAR CHETAL	14-12-2012	DID
49	1398-EXE-CIVIL-2012	287	2011	SMT. SUMEDHA BHARDWAJ	MANISH SAREEN & ORS	14-12-2012	ALLOWED
50	1399-EXE-CIVIL-2012	176	2012	RAM AVTAR	PREM NARAIN	14-12-2012	ALLOWED
51	1400-EXE-CIVIL-2012	57	2012	SHIKHA MISHRA	S. KRISHAN MURTI	21-12-2012	ALLOWED
52	1401-EXE-CIVIL-2012	246	2012	NASEEMA BEGUM	TRILOKI NATH	21-12-2012	ALLOWED
53	1402-EXE-CIVIL-2012	151	2011	VIJAY KUMAR	MAYA DEVI	21-12-2012	ALLOWED
54	1403-EXE-CIVIL-2012	164	2010	JATINDER SINGH	RENU GUPTA	21-12-2012	ALLOWED
55	1404-EXE-CIVIL-2012	163	2012	LALTA PRASAD	SITA RAM	21-12-2012	ALLOWED
56	1405-EXE-CIVIL-2012	107	2012	SUMEDHA BHARDWAJ	MANEESH SAREEN	21-12-2012	ALLOWED
57	1406-EXE-CIVIL-2012	12	2012	GIRIRAJ KISHORE	NEETA CREATIONS	21-12-2012	SATISFIED
58	1407-EXE-CIVIL-2012	11	2012	SAGEER	NEETA CREATIONS	21-12-2012	SATISFIED
59	1408-EXE-CIVIL-2012	74	2012	ALKA ARORA	PREM KR AGGARWAL	21-12-2012	DNP
60	1409-EXE-CIVIL-2012	87	2012	S. JAGDEV SINGH	RAJINDER SINGH	21-12-2012	DID
61	1410-EXE-CIVIL-2012	180	2012	KULDEEP SINGH	AMARJEET SINGH	21-12-2012	ALLOWED
62	1411-EXE-CIVIL-2012	359	2012	DEV KISHAN TAPARIA	M.K. SHARMA	21-12-2012	DISMISSED
63	1412-EXE-CIVIL-2012	10	2012	RAM ASHEESH	M/S NEETA CREATIONS	21-12-2012	SATISFIED
64	1413-EXE-CIVIL-2012	184	2012	SHEELA MEHTA	SANTOSH DEVI	21-12-2012	ALLOWED
65	1414-EXE-CIVIL-2012	290	2011	KULDEEP SINGH	AMARJEET SINGH KHURANA	21-12-2012	ALLOWED
66	1415-EXE-CIVIL-2012	20	2010	RAJ KUMAR	SUKH LAL	22-12-2012	WITHDRAWN
67	1416-EXE-CIVIL-2012	8	2012	SMT. RAGHUBIR SINGH	MADAN GOPAL DASS	22-12-2012	WITHDRAWN
68	1417-EXE-CIVIL-2012	3	2012	AMRIT KAUR BAJAJ	DEV JYOT SINGH	22-12-2012	SATISFIED
69	1418-EXE-CIVIL-2012	110	2011	ANIL BERRY	PYARE LAL BHALLA	13-07-2012	ALLOWED
70	1419-EXE-CIVIL-2012	60	2011	M/S TRUE LINK FINANCE LTD	INDERJEET SINGH SETHI	09/03/12	WITHDRAWN
71	1420-EXE-CIVIL-2012	34	2011	RAM PRATAP	M/S MASTER GROUP SECURITY	22-09-2012	DID
72	1421-EXE-CIVIL-2012	32	2012	NITIN KHURANA	SHRI SHARADA INSTITUTE	24-09-2012	SATISFIED
73	1422-EXE-CIVIL-2012	95	2011	KOTAK MAHINDRA BANK	SOHAN LAL VEDI	11/08/12	SATISFIED

74	1423-EXE-CIVIL-2012	10	2012	KOTAK MAHINDRA BANK	ADESH DUA	11/08/12	SATISFIED
75	1424-EXE-CIVIL-2012	7	2012	KOTAK MAHINDRA BANK	DEEPAK GARG	11/08/12	SATISFIED
76	1425-EXE-CIVIL-2012	20	2012	ICICI BANK LTD	S P NAGAR	19-11-2012	SATISFIED
77	1426-EXE-CIVIL-2012	28	2012	M/S TRUE LINK FINANCE LTD	ARVIND GUPTA	20-11-2012	SATISFIED
78	1427-EXE-CIVIL-2012	25	2012	M/S TRUE LINK FINANCE LTD	SMT NISHA SHARMA	20-11-2012	SATISFIED
79	1428-EXE-CIVIL-2012	24	2012	M/S TRUE LINK FINANCE LTD	VINOD	20-11-2012	SATISFIED
80	1429-EXE-CIVIL-2012	69	2010	DHALIWAL RICE	M/S HAMDARD EXPORT	23-12-2012	DID
81	1430-EXE-CIVIL-2012	21	2012	KOTAK MAHINDRA BANK	SAMIDHER KR BANSAL	04/07/12	DID
82	1431-EXE-CIVIL-2012	100	2011	M/S AIR LOGIX SOLLUTIONS	IPP INTERNATIONAL	11/06/12	SATISFIED
83	1432-EXE-CIVIL-2012	76	2011	M/S RELIANCE CAPITAL	AVDESH CHANDER SHUKLA	23-11-2012	DID
84	1433-EXE-CIVIL-2012	58	2011	M/S KOTAK MAHINDRA BANK	SHAGUN TYAGI	14-12-2012	T/C
85	1434-EXE-CIVIL-2012	5	2012	D.S. CHADHA PACKERS	M/S SHRI DURGA CREATIONS	12/05/12	SATISFIED
86	1435-EXE-CIVIL-2012	9	2012	M/S PARUL SADH	RAMESH GOEL	18-12-2012	DID
87	1436-EXE-CIVIL-2012	46	2011	M/S MAHINDRA & MAHINDRA FINANCE INDIA LTD	PRADEEP KUMAR	12/11/12	DID
88	1437-EXE-CIVIL-2012	48	2011	RELIANCE CAPITAL LTD	RAJESH KUMAR	12/11/12	DID
89	1438-EXE-CIVIL-2012	96	2010	SANJOGTA RANI	KARAM CHAND	02/10/12	DNP
90	1439-EXE-CIVIL-2012	98	2011	BANSH GOPAL	RAMESH KUMAR	20-11-2012	DID
91	1440-EXE-CIVIL-2012	56	2012	SYED MOHD. MIAN NIZAMI	MAST. QASIMA KHATOON & ORS	23-11-2012	SATISFIED
92	1441-EXE-CIVIL-2012	6	2010	M. L. SETHI	TILAK RAJ NARULA	28-08-2012	DNP
93	1442-EXE-CIVIL-2012	64	2012	M/S GOLI FINANCE LTD	MS. SUNITA & ORS	07/06/12	DID
94	1443-EXE-CIVIL-2012	64	2011	REKHA MEHTA	JASRAM SINGH & ORS	09/06/12	SATISFIED
95	1444-EXE-CIVIL-2012	83	2010	INDIAN BANK	ANIL KUMAR	09/06/12	DID
96	1445-EXE-CIVIL-2012	45	2011	M/S TRUE LINK FINANCE LTD	SMT. PADMA & ORS	09/06/12	SATISFIED
97	1446-EXE-CIVIL-2012	20	2011	A.S. MALIK	SONU	09/06/12	SATISFIED
98	1447-EXE-CIVIL-2012	58	2011	MAGMA FINCORP LTD	OM PRAKASH BATRA & ORS	13-09-2012	SATISFIED
99	1449-EXE-CIVIL-2012	72	2010	M/S MAHINDRA & MAHINDRA FINANCE INDIA LTD	PRAMOD KUMAR & ORS	13-09-2012	DAW
100	1450-EXE-CIVIL-2012	10	2011	COL. (RETD) KOTU K. PHULL	SUPERIOR GLOBAL INFRASTRUCTURE CONSULTING PVT. LTD	13-09-2012	DISPOSED OFF
101	1451-EXE-CIVIL-2012	39	2012	M/S TRUE LINK FINANCE LTD	AKBAR & ORS	20-09-2012	DAS/SATISFIED
102	1452-EXE-CIVIL-2012	48	2012	POORAN CHAND	DALEEP KUMAR	20-09-2012	SATISFIED
103	1453-EXE-CIVIL-2012	9	2012	M/S TRUE LINK FINANCE LTD	MUKESH PODAR & ORS	21-09-2012	SATISFIED
104	1454-EXE-CIVIL-2012	60	2012	M/S TRUSTLINE SECURITIES LTD	MS. SHABNAM SULTANA	10/04/12	DAW
105	1455-EXE-CIVIL-2012	30	2012	M/S KOTAK MAHINDRA BANK	HARJOT SINGH TALWAR	10/11/12	SATISFIED